

ITEM NO.26

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).74/2023

PAWAN KHERA

Petitioner(s)

VERSUS

THE STATE OF ASSAM & ORS.

Respondent(s)

(FOR ADMISSION and IA No.42083/2023-GRANT OF INTERIM RELIEF and IA No.43155/2023-GRANT OF INTERIM RELIEF and IA No.42085/2023-EXEMPTION FROM FILING O.T. and IA No.43158/2023-EXEMPTION FROM FILING O.T. and IA No.43162/2023-EXEMPTION FROM FILING AFFIDAVIT)

Date : 03-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Abishek Manu Singhvi, Sr. Adv.
Mr. Muhammad Ali Khan, A.A.G.
Mr. Abishek Jebaraj, AOR
Mr. Omar Hoda, Adv.
Mr. Amit Bhandari, Adv.
Mr. Uday Bhatia, Adv.
Ms. Eesha Bakshi, Adv.
Mr. Karan Sharma, Adv.
Mr. Kamran Khan, Adv.
Mr. Shariq Abbasi, Adv.
Mr. Aadil Boparai, Adv.
Ms. A. Reyna Shruti, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Mr. Shuvodeep Roy, AOR
Mr. Sai Shashank, Adv.
Mr. Deepayan Dutta, Adv.
Ms. Poornima Singh, Adv.
Mr. Digvijay Dam, Adv.

Mrs. Garima Prasad, Sr. A.A.G.
Mr. Garvesh Kabra, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petition on 17 March 2023.
- 2 The ad-interim order passed on 23 February 2023 shall continue to remain in operation till the next date of listing

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**